

funds and are now seeking additional loans and concessions in duties and taxes from Government;

(d) the details regarding viability and non-viability of the affected mills; and

(e) whether some or all of the closed mills will be nationalised ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR):** (a) According to information available with Government, as on 30.6.84, 21 mills in the State of Gujarat including 16 in the City of Ahmedabad were closed.

(b) These mills are closed due to a variety of reasons such as obsolescence of plant and machinery, financial difficulties and labour problems. The number of workers on roll on these mills is about 36,700.

(c) Government have no specific report of diversion of funds by the Management of any of the closed mills in Gujarat.

(d) Four of the closed mills in Gujarat have been found to be non-viable by the Group of Officers, constituted by Government to study the problems of closed/sick mills in Gujarat. Some of the mills are yet to be studied by the Group.

(e) At present, there is no such proposal under consideration of the Government.

**Alleged Drawback Allowed to M/s. Jayant Oil Mills Limited, Bombay**

**3847. SHRI N.E. HORO:** Will the Minister of FINANCE be pleased to state :

(a) Whether M/s. Jayant Oil Mills Ltd. Bombay, was allowed drawback claims amounting to Rs. 33,99, 674.50 for exporting

dehydrated castor oil by the Collector of Customs, Bombay, although it is not graded as a chemical and is not listed in the Schedule of All Industry Rate : and

(b) if so, the action proposed to be taken in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA):** (a) and (b) It is a fact that Collector of Customs, Bombay allowed drawback claims amounting to Rs 33, 99, 674.50 for exporting dehydrated castor oil by M/s. Jayant Oil Mills Ltd, Bombay. Dehydrated castor oil is not considered as a chemical and therefore would not be eligible to drawback under any other item in the present Schedule. Collector of Customs Bombay has been asked to recover the amount already paid as drawback.

**Proposal to resume Indian Airlines Flight between Belgam and Bangalore**

**3848. SHRI G.Y. KRISHNAN:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal under consideration of Government to resume Indian Airlines flights between Belgam and Bangalore and other important cities of Karnataka ; and

(b) if so, the details in this regard ?

**THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN):** (a) No, Sir.

(b) Does not arise.

**उत्तर प्रदेश में जलालपुर और अन्य स्थानों के हथकरघा क्षेत्र के बुनकरों की समस्याएँ**

**3849. श्री राम अरवध :** क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :